

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1304-1305/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

Date : 03-02-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Chandra Shekhar, Adv.

For Respondent(s)

Mr. Satish Kumar, AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Anubhav, Adv.
Mr. Vijay Pal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for Records.

List again on 01.04.2020.

RAJIV KALRA
Registrar

pm